

Name of the corporate debtor: Sembmarine Kakinada Limited; Date of commencement of CIRP: September 23, 2019; List of creditors as on: February 15, 2021
List of operational creditors (Government dues)

(Amount in ₹)

| Sl. No. | Details of claim received | | | Details of claim received | | Details of claim admitted | | | | | | Amount of Contingent Claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|--|------------|--------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | Department | Government | Identification No. | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share held | | | | | |
| 1 | Employee State Insurance | Central | HC5 | December 12, 2020 | 2,835 | 0 | Statutory dues | 0 | 0 | No | 0 | 0 | 0 | 2,835 | 0 | |
| 2 | The Deputy Commissioner of Central Tax Kakinada Division | Central | MC8 | 19-Mar-20 | 2,32,13,265 | 1,50,81,246 | Statutory dues | 0 | 0 | No | 0 | 0 | 0 | 81,32,019 | 0 | |